Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 10 of 2015

Dated:- 16th April, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd.& Ors ...Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Ramanuj Kumar
for R-3

Mr. M.G. Ramachandran
Ms. Anusha Bardhan
Ms. Ranjitha Ramachandran
Mr. Poorva Saigal
for Rajwest

ORDER

We have heard learned counsel for the parties. List the matter for further hearing on ***17.04.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr